

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 14.06.2021 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 224 of 2021	Vivek Malik Suspended Director of Amzen Machines Pvt. Ltd. Vs. Punjab National Bank & Anr.	Varsha Banerjee	Apoorv Sarvaria RP Vats-R1 Sharad Rajwanshi- R2 Vivek Malik-IRP Anurag Goel-RP

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**By order of Hon'ble Officiating Chairperson
-sd/-
Registrar**